

national companies are marketing such drugs in India as are banned in their own countries and are selling "injurious and dangerous" drugs with impunity; and

(b) if so, what are Government's reaction thereto and what steps Government have taken or propose to take to ban the distribution and sale of these drugs in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). Under the Drugs and Cosmetics Act and the Rules thereunder, no new drug can be imported into or manufactured in the country without the permission of the Drugs Controller (India). Permission for the import of new drugs is granted only after it is ensured, on the basis of the data furnished, that the drug is safe and efficacious for the conditions indicated. New drugs are not permitted to be imported unless they have been approved in the country of origin and are being marketed in a number of countries. If, subsequent to the introduction of a drug, reports of toxic effects come to notice, action for banning its import, manufacture or sale is taken in consultation with medical experts in the country.

Outbreak of Cholera in the Country

3101. SHRI NARASINGHA PRASAD NANDA:

SHRI RAMCHANDRA BHARDWAJ:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of cholera cases reported from various parts of the country during the current year;

(b) whether it is a fact that the cases of cholera this year have been more than during last year; and

(c) the steps taken to check the further spread of this fatal disease?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) 2867.

(b) No.

(c) The States/U. Ts. have taken all preventive measures to control the disease.

Thefts in Nursing Hostel of J. P. Hospital

3102. SHRI NAND KISHORE BHATT:

DR. (SHRIMATI NAJMA HEPTULLA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention have been drawn to a news item in "Sandhya Times" dated the 18th August, 1981 to the effect that "Theft in Nursing Hostel of J. P. Hospital Nurses are harassed";

(b) if so, whether it is a fact that inspite of repeated requests, the police authorities have refused to register cases under pressure of some Hospital officials;

(c) whether the nurses have made a representation to the Hospital authorities making certain demands;

(d) if so, what are the details thereof; and

(e) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) No.

(c) According to the Delhi Administration, no written representation has been received by the hospital authorities.